

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

O.A NO. 202 OF 2021

Sri.Kuntla Dharmarjun Reddy

.....Applicant(s)

Versus

District Collector, Suryapet & Others

.....Respondent(s)

REPORT FILED BY THE 2ND RESPONDENT

**Place: Suryapet
Date : 20.04.2022**

**Mrs. H.Yasmeen Ali
Counsel for R -2**

REPORT FILED BY THE 2ND RESPONDENT

KarnalaKunta is also called as Regula Kunta is a very small tank under Panchayatraj Department and having the following Hydraulic Particulars:

Full Tank Level	+100.00 meters.
Tank Bund Level	+101.50 meters
Weir Length	14.00 Meters (constructed bye-wash in the low pocket on Right flank)
Tank bed area (Full tank level)	Ac.08-28 Gts. (Ac.07-16 Gts. Government Shikam land, Ac.01-12 Gts. Private Patta land in FTL).
Buffer Area (9 mtrs from FTL)	Ac.00-34 Gts.
Ayacut	Ac.14-08 Gts.
No. of Off Take Sluice	1No. (on left Flank)

The boundaries of the tank are as mentioned below:

North	Sri Sai Developers, Mandadi Avenues, KudaKuda (V), Chivemla (M), Suryapet District.
East	Residential Plots of Sri Ghanapuram Raghu
South	Ayacut area
West	60 feet road to Collectorate, Suryapet.

In respectful compliance with orders of Hon'ble National Green Tribunal (NGT) Dated. 06.04.2022, the following further report is submitted as follows:

As submitted in our report Dated.21.03.2022, the encroachment i.e. boundary wall constructed by the Respondent No.6 was razed to ground. Already removal of encroachment of constructed boundary wall is dismantled and removed. It is submitted that on physical verification the weir of the tank was not found encroached and hence the restored. The irrigation department is always monitoring regarding the weir and the bund to be protected and if any damages caused the department is very much keen to taking action against the violators for the protection of the tank.

It is submit that as such with regard to cutting the bund case was filed against R6 (Sri Ganapuram Raghu) and Shiva, the same was stopped and suspended and lodged FIR No.190/2020. The case under trial in the court of Additional Judicial First Class Magistrate at Suryapet. At present there is no damages and the further also the tank will be monitored for the protection of the tank.

Hence, this Hon'ble court may kindly consider the above submissions and dispose the application as the Hon'ble Tribunal may be pleased to pass such orders and thus render justice.

Superintending Engineer
Irrigation Circle, Suryapet.